THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/267

Dated Shillong, the 24th March 2021

In partial modification of this Registry's earlier notice issued vide memo No.HCM.III/166/2019-Judl/Part-I/248-A dated 02.02.2021, full physical functioning of High Court will be resumed w.e.f. 15.04.2021, until further order(s) while adhering to all COVID-19 protocol as may be applicable from time to time. Specific requests for taking up cases through virtual hearing mode, however, shall be considered on a case to case basis. The earlier guidelines for physical and virtual functioning of the High Court of Meghalaya issued vide memo no. HCM.II/03/2013/Estt/2784-A dated 2nd November, 2020, stands modified accordingly.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/267-A Dated Shillong, the 24th March 2021 Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- The Advocate General to the Government of Meghalaya, Shillong for kind information.
- The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- The Registrar (Administration), High Court of Meghalaya, Shillong for kind information and necessary action.
- 9. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
- 10. The Additional Advocate General to the Government of Meghalaya, Shillong for kind information.
- 11. The Asst. Solicitor General, High Court of Meghalaya, Shillong for kind information.
- 12. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 13. The President/ Secretary, Shillong Bar Association, Shillong for kind information.
- 14. All Court Masters concerned for information and necessary action.
- 15. Notice Board.
- Office File.

24/03/2021 JOINT REGISTRAR (LISTING)